

**CORAM:H.H.J.Shri. P.R.RAJVAIDYA, ADDL.SESIONS**  
**JUDGE,CR.NO.16**  
**DATE: 21-09-2020 - DAILY BOARD**

Sr.No	S.C.NO.	Party Name	Stage	Next date
1	ABA 810/2019	Mohammed Hussain Hanif V/s Assitt. Director, ED.	Arguments	
2	PMLA MA 540/2020	Mr. Kapil Wadhawan V/s Mumbai Zonal Office Mumbai	Arguments	
3	PMLA MA 541/2020	Mr. Dheeraj Wadhawan V/s Mumbai Zonal Office Mumbai	Arguments	
4	PMLA MA 545/2020	Mr. Kapil Wadhawan V/s Mumbai Zonal Office Mumbai	Arguments	
5	PMLA MA 546/2020	Mr. Dheeraj Wadhawan V/s Mumbai Zonal Office Mumbai	Arguments	
6	PMLA BA 805/2020	Mr. Dheeraj Wadhawan V/s Enforcement Directorate.	Arguments	
7	PMLA BA 806/2020	Mr. Kapil Wadhawan V/s Enforcement Directorate.	Arguments	
8	PMLA MA 540/2020	Mr. Kapil Wadhawan V/s Mumbai Zonal Office Mumbai	Arguments	
9	PMLA MA 540/2020	Mr. Kapil Wadhawan V/s Mumbai Zonal Office Mumbai	Arguments	
10	Cr.B.A. 1735/2020	Saud Mohd. Hussain Shaikh V/s J.J. Marge Pst.	Arguments	
11	M.A.in ABA 253/2020	Mr. Sakir Hussain Shaikh v/s J.J. Marg Police Station, Mumbai.		

<b>Sr.No</b>	<b>S.C.NO.</b>	<b>Party Name</b>	<b>Stage</b>	<b>Next date</b>

Sheristedar, C.R.No.16